(c) how much amount Government have sanctioned for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) No such proposal has yet been formulated by the Government.

(b) and (c) Do not arise.

International Congress of Physiological Services

- 657. SHRI SHYAMLAL GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether a suggestion was mooted at the International Congress of Physiological Sciences recently held in New Delhi for setting up an International Academy of Human Sciences;
- (b) whether Government have considered the suggestion; and
 - (c) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH & FAMILY PLANNING (SHRI A. K. M. ISHAQUE): |
(a) No.

(b) and (c) Do not arise.

Sugar production Targets

658. SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- 'a) whether it is a fact that the sugar industry has expressed apprehension about achieving desired targets of sugar production during the coming season; and
- <b) if so, the reasons therefor and the steps taken by Government to increase the production of sugar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) While increased production continues to be the objective of the Government, no definite target of production has been fixed for this season. It is also too early in the season to say any thing definitely about what the production will ultimately be; however, information received from the factories gives reasons! to believe that it may not be less than last year's. Upto 15th November this season, the production is about 36,000 tonnes more than what it was on the corresponding date last year. The Government's decision to continue the policy of partial decontrol on sugar to enable sugar factories to pur chase sugarcane at incentive prices and also the grant of rebates in excise duty for excess production should help to main- j tain this trend-

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Compensation paid io Nepal Government for the land acquired for Kosi Canal

659. SHRI LOKANATH MISRA: SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the amount of compensation paid by India to Nepal for the land acquired for the Kosi Canal?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): An amount of Rs. 36,25,256 has been paid to the Government of Nepal as compensation money for the land required for the construction of the Western Kosi Canal in the Nepal territory.

Schemes to check population growth

660. SHRI SARDAR AMIAD ALI:
SHRI NABIN CHANDRA
BURAGOHAIN: SHRI K. B.
CHETTRI: DR. R. K.
CHAKRABARTI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) the growth rate of population during ears 1971-72 and 1973 and whether this rate is declining or increasing;
- (b) the total expenditure during the above period year-wise and the success achieved in regard thereto;
- (c) the names of the institutions to whom financial assistance was given to develop contraceptive; and
- (d) whether there is any scheme under Government's consideration to give incen tive in order to check population growth: if so. the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH & FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) The estimated population growth rates for 1971, 1972 and 1973 are around two per cent per annum. The data available are not sensitive ought to indicate short term trends in growth rates.

(b) The total expenditure on Family Planning Programme and achievement were as follows:—

	1971-72	1972-73
Expenditure . (Rs. in lakhs) Achievement	6175 - 56*	7974 - 30*
(a) Sterilisations . (Nos)	2,187,336	3,121,426
(b) IUD insertions (Nos)	488,368	353,149
(c) Conventional Contraceptive	2,354,191	2,387,624
Users (Nos)		256

- (c) (i) The Central Drug Research Insti I found possible to take final decision in the I tute, Lucknow.
- (.ii) The Indian Council of Medical Research, New Delhi.
- (iii) The Central Council for Research in Indian Medicine and Homoeopathy, New Delhi.
 - (d) No.

D.D.A. Quarters in Brahmpuri and Andha Mughal area of Delhi

- 661. SHRI GANESH LAL MALI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration to give the right THE DEPUTY MINISTER IN THE ownership to the allottees of quarters MINISTRY OF EDUCATION AND SOCIAL constructed in 1950-52 by the then Delhi WELFARE AND IN THE DEPARTMENT OF Improvement Trust and at present under the CULTURE (SHRI AR-VIND NETAM): (a) to other localities of Delhi;
- of these quarters that the rent charged from soon as circumstances warraat. them would be adjusted at the time of reckoning the cost of construction of these quarters and giving the right of ownership to Agricultural Scientist's Recruitment Board these allottees; if so, the details thereof; and
- implement the assurance?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Government have already decided to permit the sale of houses allotted under Slum Clearance Scheme to the allottees.

- (b) No. Sir.
- (c) Does not arise.

Merger of Cadres of Class in Employees of Ganga Basin Wing with Indus Wing;

662. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of AGRICULTURE AND IRRIGATION be Question 468 given in the Rajya Sabha on 13th August, 1973 and state the decision on the question of merging the cadres of technical class. Ill. amplayers of the Ganga Rasin Wing. class III employees of the Ganga Basin Wing and the Indus Wing?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): As the proposed merger is likely to affect the service prospects of the employees, there has been resistence from a section of the staff. In view of the various complex issues involved, it has not so far been

National Institute for the Blind. Dehradun

- DWIJENDRALAL SHRI SEN GUPTA: Will the Minister of EDUCA-1 TION, SOCIAL WELFARE AND CUL-TURE be pleased to state:
 - (a) the number of class I and class II posts lying vacant for the last three years in the National Institute for the Blind, Dehradun;
 - (b) what are the reasons for keeping the posts vacant for a long time; and
 - (c) what steps Government have taken in this regard?

control of the Delhi Development Authority in (c) Two posts, one class I and another class II the localities of Brahmpuri Colony in W.E.A., are vacant. The former was held in abeyance Karol Bagh, Andha Mugal in Subzimandi and pending re-organisation of the Institute and the latter because of lack of adequate number of children in the school. U.P.S.C. has been (b) whether it is a fact that Government had requested to recruit a suitable candidate for the given some assurance at the time of allotment class I post and the other post will be filled as

- (c) the steps Government have taken to Will the Minister of AGRICULTURE plement the assurance?

 664. SHRI SANAT KUMAR RAHA:
 Will the Minister of AGRICULTURE AND IRRIGATION be pleased to stater
 - (a) whether it is a fact that the Agricultural Scientist's Recruitment Board is housed in a rented building; and
 - (b) if so, what is the actual rent for the building 1

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The actual rent for the building is 5,607/p.m. In addition composition fee ffi Rs. 1121/-p.m. payable to D.D.A. @ 20% of the rent as per extent regulations is borne by the I.C.A.R.

New sugar units in the cooperative sector

AHMAD: **SHRI** S. KUMARAN:

SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

Government propose to set up new sugar units in the cooperative sector in view of the current demand in the! world market for sugar; and